



THURSDAY, 25 MARCH 2021

11.30 A.M.

1. QUESTIONS

(1) POSTPONED STARRED QUESTION TO BE ORALLY ANSWERED

Postponed Starred Question No.18C tabled by Shri Ramkrishna Dhavalikar, MLA regarding 'Circular No.1-8-05/SSW/VOL-II/2019-20/497 Dated 30.08.2019 issued by Principal Chief Engineer' (originally slated for answer on 28-01-2021) to be orally answered.

(2) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(3) POSTPONED UNSTARRED QUESTIONS TO BE LAID ON THE TABLE

1. Postponed Unstarred Question No.156 tabled by Shri Digambar Kamat, Leader of Opposition regarding 'Proceedings of the Office of the Hon.Lokayukta' (originally slated for answer on 28-01-2021) to be laid on the Table.

2. Postponed Unstarred Question No.223 tabled by Shri Rohan Khaunte, MLA regarding 'Goa Lokayukta' (originally slated for answer on 28-01-2021) to be laid on the Table

(4) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table. .

2. PAPERS TO BE LAID ON THE TABLE

1. DR.PRAMOD SAWANT, Chief Minister to lay the Performance Budgets for the year 2021-22 in respect to the following Demands for Grants:

1. Goa College of Engineering (Demand No.40)
2. General Administration & Co-ordination (Demand No.2)
3. Dir. of small saving& Lotteries (Demand No.30)
4. Excise (Demand No.11)
5. Directorate of Animal Husbandry & Veterinary Services(Demand No.65)
6. Dir. of Agriculture(Demand No.64)
7. Dir. of Archives and Archaeology(Demand No.45)
8. Labour (Demand No. 52)
9. Employment(Demand No. 60)
10. Industries(Demand No. 19)
11. Rural Development Agency (Demand No. 85)
12. Transport(Demand No.13)
13. Environment (Demand No.24)
14. Directorate of Skill Development & Entrepreneurship (Demand No.61)
15. River Navigation(Demand No.77)
16. Goa State Election Commission (Demand No.73)
17. Chief Electoral Officer (Demand No.06)
18. Civil Aviation (Demand No.84)
19. Goa College of Architecture(Demand No.41)



LOB No: 24

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

Date: - 25/03/2021

3. POSTPONED CALLING ATTENTION

SHRI. ALEIXO REGINALDO LOURENCO, MLA, to call the attention of the Chief Minister/Minister for Home to the following:-

“Anxiety and mental agony caused to the residents of Curtorim village and the surrounding Macasana village over the State Government’s move to set up IRB (Indian Reserve Battalion) Camp on the one lakh Square Meter of Leprosy Hospital Land transferred to the Goa Police by the Directorate of Health Services (DHS). Action the Government proposes to take in this regard”.

4. PRESENTATION, DISCUSSION AND VOTING OF ‘VOTE ON ACCOUNT’ STATEMENT FOR THE YEAR 2021

5. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (VOTE ON ACCOUNT) BILL, 2021

DR.PRAMOD SAWANT, Chief Minister to move for leave to introduce the Goa Appropriation (Vote on Account) Bill, 2021.

ALSO to introduce the Bill.

DR.PRAMOD SAWANT, Chief Minister to move that the Goa Appropriation (Vote on Account) Bill, 2021 be taken into consideration.

ALSO to move that the Bill be passed

6. GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA FOR THE YEAR 2021-22 (FIRST DAY)

PORVORIM-GOA
24th MARCH , 2021

NAMRATA ULMAN
SECRETARY